

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2776
ANSWERED ON:12.12.2006
BASIC AMENITIES IN MCD SCHOOLS
Singh Shri Prabhunath

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) Whether basic amenities are not available in Municipal Corporation of Delhi (MCD) schools;
- (b) If so, the total number of teachers, students, classrooms, desks, school-wise together with the information regarding availability of toilets, drinking water, fans, tubelights etc.;
- (c) Whether the Commissioner, MCD visited some schools;
- (d) If so, the findings of his visit; and
- (e) The measures taken by the Government to improve the working/basic amenities of MCD schools?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIS. REGUPATHY)

(a) & (b): No, Sir. Municipal Corporation of Delhi has intimated that basic facilities/ amenities like teachers, class-rooms, desks, toilets, drinking water, fans, tube-lights, etc. are provided to schools under it. There are 1786 schools under Municipal Corporation of Delhi in which approximately 9,05,136 students are enrolled. There are approximately 20,631 teachers, 23,700 classrooms and 2,52,000 desks. The number of students, teachers, class rooms and desks changes from time to time depending on various factors such as dropping out/transfer of students, resignation/retirement of teachers etc. Provision for basic amenities like toilets, drinking water, lighting arrangements etc. has been made in these schools. In such schools where buildings are under construction, alternate arrangements to provide these amenities are made such as holding classes in tents, providing water through tankers etc. Jute Patties, Tat Patties and Darries are available for all the students in schools where desks are not provided.

(c) to (e): No, Sir. However, the Additional Commissioner in charge of Education visited a number of schools and, based on his findings, corrective measures to improve the condition of these schools have been taken by Municipal Corporation of Delhi including sanctioning of funds for carrying out minor repairs and maintenance of buildings; constitution of Zonal Public Grievance Committees for redressal of grievances of public; increasing the frequency of inspections by supervisory officers; establishment of computer aided learning centers in 1381 schools; grant of funds to municipal teachers for developing teaching learning material; and grant of funds under Sarv Shiksha Abhiyan for funds under Sarv Shiksha Abhiyan for repair and purchase of school equipments.